

No: D1- 2472/ 2019

CERTIFICATE

(Site)

Certified that Alappuzha District Fire Officer had inspected the Site in ReSy. No.557/12 of Kuttanad Taluk in Thalavadi Village in Alappuzha District proposed for the installation of one underground storage Tank (1 x 20 KL capacity) for the storage of HSD and another one underground storage Tank (1 x 20 KL capacity) for the storage of MS by Territory Manager, Bharat Petroleum Corporation Ltd, Kochi-682309 on fire point of view on 24/07/2019 and found suitable for the purpose.

There is no objection in granting No Objection Certificate in favour of Territory Manager, Bharat Petroleum Corporation Ltd, Kochi-682309 for obtaining license from the appropriate authority for the installation of the above said underground storage tanks for the storage of MS and HSD in in ReSy. No.557/12 of Kuttanad Taluk in Thalavadi Village in Alappuzha District Subject to the following conditions.

1. All relevant regulations as per Petroleum Rules 2002 should be adhered to.
2. The plot should be isolated by providing Compound Wall with a height not less than 1.8 meters.
3. Complaints if any from public should be considered according to merit & rules by the licensing authority
4. After the installation of the storage tanks and retail outlet, the applicant will provide sufficient fire protection arrangements in the premises in consultation with the under signed and obtain a NOC to that effect before commissioning the outlet.



(Signature)
Regional Fire Officer
Kottayam

To,
The District Collector,
Alappuzha
(Vide Lr. No: N4-6144/2019 .Dated. 09 .05.2019)

Copy to:- Territory Manager, Bharat Petroleum Corporation Ltd, Kochi-682309

This is the true copy of the document
marked as sat. R6(1)

(Signature)
Advocate